

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 350/2015

IN THE MATTER OF:

M/s. Shakti Hotels Pvt. Ltd. And
Securocop Securities India Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 391-394, 100-104

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

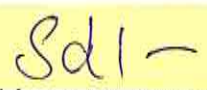
R. VARADHARAJAN
Hon'ble Member (J)

For the Petitioner(s) : Mr. Ashish Midda , Advocate
For the RD (NR) Delhi : Mr. Manish Raj, Company Prosecutor
For the OL : Ms. Saumya Parmarthi, Company Prosecutor

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List on 26.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER JUDICIAL

19.09.2017
VINEET